NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.221/2017	-	Admission	252(3)	Limo Cabs India Private Limited Vs ROC

SL. NAME (IN CAPITAL) **SIGNATURE**

& PHONE NUMBER NO.

REPRESENTATION TO WHOM

Limo Cobs Delia D Hel

1. SHRI ERISHNA PIRASAD

PH: 9008667286

ORDER

Matter is listed today for admission. PCS for Petitioner is present. Issue notice Registry to prepare notice and PCS for to ROC-Karnataka, Bangalore. Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the registry. List it on 05/01/2018.

Member (T)

Member (J)